

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL HUMAN RIGHTS COMMISSION (NHRC), NEW DELHI - DISTRICT AND SESSIONS JUDGES - Nomination of two Additional District and Sessions Judges to participate in two days training programme on **"Judicial Officers and Human Rights: Issues and Challenges"** scheduled to be held on 14.03.2020 and 15.03.2020 in the Indian Law Institute, New Delhi - **Relief Arrangements - ORDERS - ISSUED.**

Read: 1. Letter No.23011/7/2019/Trg. dt. 03.02.2020 from the Joint Secretary (P&T), National Human Rights Commission, New Delhi.
2. High Court's letter ROC.No.359/SO/2020, dated 10.03.2020.
3. High Court's letter ROC.No.359/SO/2020, dated 12.03.2020.

ORDER ROC.No. 1025/2020-B.SPL., DATED: 12.03.2020.

The High Court is pleased to pass the following Orders:

The following Judicial Officers, mentioned in column number 2, who are nominated to participate in the Two days Training Programme on the subject of **"Judicial Officers and Human Rights: Issues and Challenges"** scheduled to be held on 14.03.2020 and 15.03.2020 in the Indian Law Institute, New Delhi in the High Court's Letter 2nd and 3rd cited, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Training Programme at Indian Law Institute, New Delhi

SL. NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
	(2)	(3)
1)	SRI NANDIKONDA NARSING RAO, Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Cyberabad at L.B Nagar, Ranga Reddy District.	Chairman, LRAT-cum-II Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge, Ranga Reddy District.
2)	SRI T. RAGHURAM, I Additional District and Sessions Judge, Mahabubnagar.	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Training Programme on 14.03.2020 and 15.03.2020 at Indian Law Institute, New Delhi.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://www.tshc.gov.in>. The downloaded copy from the web site is valid for relieving.
2. **The officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To:

1. The officers concerned.
2. The In-charge Officers concerned
3. The Joint Secretary (P&T), National Human Rights Commission, New Delhi.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
6. The Prl. District and Sessions Judge, Mahabubnagar.
7. The I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
8. The Chairman, LRAT-cum-II Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge, Ranga Reddy District.
9. The I Additional District and Sessions Judge, Mahabubnagar.
10. The Judge, Family Court-cum-VIII Additional District and Sessions Judge, Mahabubnagar.
11. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.
12. The District Treasury Officer, Mahabubnagar.
13. The Sub Treasury Officer, Mahabubnagar District.

THE SECTION OFFICERS :

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|--|------------------------|---------------------|
| a) Special Officer
Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer
Section | i) D-Budget Section |
| j) Enquiry Cell, High Court for the State of Telangana at Hyderabad. | | |
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